

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/228/2023
NAME OF THE COMPANY	Therapiva Pvt Ltd
NAME OF THE PETITIONER(S)	VR Constructions
NAME OF THE RESPONDENT(S)	Therapiva Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. M. Maharshi Viswaraj for the Operational Creditor.  
Ld. Counsel Ms. Uditra for the Corporate Debtor.

At the request of both the Counsels, **matter is adjourned to 25.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**